1	2	3	4
149.	Ghat with inscriptions pavilons and Toranas (together with adjacent area comprised in S. Plot No. 344).	Nav Chowki Rajsamand	Rajasamand
150.	Archaeological Sites and Remains	Gilund	Rajasamand
151.	Babur's Garden (Charbagh)	Dholpur (Jhor)	Dholpur
152.	Jogni-Jogna Temple	Dholpur/Sone- ka-Gurja	Dholpur
153.	Shergarh Fort	Dholpur	Dholpur
154.	Wall painting in the palaces of Maharaja Gopal Lal	Karauli	Karauli
155.	Haldighati	Dara	Rajsamand
156.	Badshahi Bagh	Nathdwara	Rajsamand
157.	Chetak Samadhi	Raktatalai	Rajsamand
158.	Rakta Talai	Tehsil-Nathdwara	Rajsamand
159.	Ruined Palace of Maharana Pratap at Chavand	Sarada	Udaipur
160.	Mahal known as Hawa Mahal, Veerpura (Jaisamand)	Sarada	Udaipur
161.	Hawa Mahal known as Roothi Rani Ka Mahal, ∀eerpura (Jaisamand)	Sarada	Udaipur
162.	Protection of Brahma Temple	Pushkar	Ajmer

Humayun Tomb in Delhi

1737. SHRI R.C. SINGH: Will the PRIME MINISTER be pleased to state:

- (a) whether Government plans to reintegrate the Neela Gumbad with Humayun's Tomb in Delhi;
 - (b) if so, the reasons for inordinate delay in implementation of the plan; and
 - (c) the time by when work on the project is likely to be taken up?

THE MINISTER OF STATE IN THE MINISTRY OF PARLAMENTARY AFFARS (SHRI V. NARAYANASAMY): (a) and (b) Yes, Sir. There is a proposal for integration of Neela Gumbad with Humayun's Tomb in Delhi. In March, 2004, a Memorandum of Understanding (MoU) was

signed between the Archaeological Survey of India (ASI) and the Railways for landscaping and development of 13000 Sq.m. area under the possession of both the Departments. In keeping with the conditions of the MoU, the landscape scheme was shared with the Railways in October, 2007. On receiving the comments from Railways, necessary amendments were made in the development plan by the ASI in 2008. However, the required approval of the landscape plan from the Railways has not been received and in the meantime the validity period of the MoU lapsed (March, 2009). A revised draft MoU was prepared twice and forwarded to the Railways but the Railways have not conveyed their approval, yet. Since the MoU has not been signed the project is yet to take off.

(c) It is not possible to indicate a specific time frame, at this stage.

Protected monuments in Chhattisgarh

1738. SHRI NAND KUMAR SAI: Will the PRIME MINISTER be pleased to state:

- (a) the details of monuments under the jurisdiction of Archaeological Survey of India as on date in various States particularly in Chhattisgarh;
- (b) the amount spent by Government on the conservation of Centrally protected monuments during 2009-10 and 2010-11 so far;
- (c) whether Government has prepared any Master Plan for development of tourist infrastructure in such sites;
- (d) if so, the details thereof and the efforts made by Government to develop such tourist spots, State-wise; and
 - (e) the steps being taken by Government for the protection of such monuments?

THE MINISTER OF STATE IN THE MINISTRY OF PARLAMENTARY AFFARS (SHRI V. NARAYANASAMY): (a) and (b) There are 3676 monuments/sites, declared to be of national importance in the country under the jurisdiction of Archaeological Survey of India (ASI), including 47 in Chhattisgarh. The State-wise and a detailed list of centrally protected monuments in Chhattisgarh are at Statement-I and II (See below). The expenditure incurred on conservation/preservation and environmental development of centrally protected monuments in the country during 2009-10 and current year (allocation) is as under:

Year	Rupees in lakhs	
2009-10	15,300.43	
2010-11	12,025.00	
	(Allocation)	